

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 35/(MAH)/2015
CA No.

CORAM:

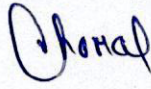
Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.11.2016

NAME OF THE PARTIES: M/s. Jhaveri Flexo India Limited

SECTION OF THE COMPANIES ACT: 74(2) of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Vikas Z Chahal Pratt	Practising company secretary for Applicant Co.	

Order

CP No. 35/74(2)/CLB/MB/MAH/2015

At request of the Petitioner side, list this matter for hearing on 6.12.2016.

sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)